

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00081/2018

IN

ORIGINAL APPLICATION NO.170/00955/2016

DATED THIS THE 03RD DAY OF JANUARY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

1. K.R. Divyashree,
D/o Late K.C. Ramanna Gowda,
Aged about 31 years,
Residing at 119, Mahadeshwara Badavane,
Kubarakoppal,
Mysore.

2. K.R. Deepashree,
D/o Late K.C. Ramanna Gowda,
Aged about 30 years,
Residing at 119,
Mahadeshwara Badavane,
Kubarakoppal, Mysore.

3. K.R. Ravi Prasanna,
S/o Late K.C. Ramanna Gowda,
Aged about 31 years,
Residing at 119,
Mahadeshwara Badavane,
Kubarakoppal, Mysore.

..... Petitioners

(By Advocate Shri Izzhar Ahmed)

Vs.

1. S.S. Srinivas Raghvan
Senior Divisional Personnel Officer,
South Western Railway,
Mysore Division, Mysore-21.

2. Shiv Shankar Murmo
 Senior Divisional Finance Manager,
 (Accounts Department)
 South Western Railway,
 Mysore Division, Mysore-21.

3. Dr. V. Satisch
 Senior Divisional Operating Manager,
 South Western Railway,
 Mysore Division, Mysore-21.

4. A.K. Singh
 General Manager,
 South Western Railway,
 Gadag Road, Hubli-20.

....Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Respondents produces No. P.500/MYS/PEN/UMD/10219 dated 28.12.2018 indicating that order has been complied with. We quote from it:

P.500/MYS/PEN/UMD/10219
 28.12.2018

Date:

This PPO is issued in super session of PPO. No. Old PPO No. 0606245449 and New PPO No. 27074100518 issued in favour of Kum. Deepashree K.R. D/o Late Sri. Ramanne Gowda K.C. – Ex. Head Clerk/Sr.DOM/O/MYS expired while in service on 06.02.2005 and his wife Smt Sunanda B.N. pre-deceased on 09.11.2004 and her elder sister who was in receipt of Secondary Family Pension got appointment on 12.02.2006 and married on 23.04.2006 and pension has been paid upto 31.05.2012.

Nodal Branch: The Chief Manager, State Bank of India, CPPC, 11nd Floor, B-Block, B.K.G. Complex, No.1, Avenue Road, Bengaluru – 560 009	Paying Branch: State Bank of India, Vontikoppal Branch, P.B No. 60, 5th Main, Vontikippal, Mysore-SB A/c No. 64168265018

<i>Family Pension of the above pensioner (to be taken at the time of first payment)</i>	
<i>Name of the Family Pensioner</i>	Kum. Deepashree K.R. Unmarried D/o. Late Sri Ramanne Gowda died on 06/02/2005
<i>Ground of which family pension sanctioned</i>	Unmarried Daughter (above 25 years)
<i>Date of Birth</i>	23.06.1988
<i>S.B. Account Number</i>	64168265018
<i>Date of commencement of family pension</i>	01.06.2012 to 23.06.2013
<i>Quantity of Family Pension</i>	
<i>Enhanced Family Pension</i>	-NOT APPLICABLE-
<i>Ordinary Family Pension</i>	Rs.7516/- + relief p.m. from 01.06.2012 to 23.06.2013 i.e. upto the age of 25 years
<i>Fixed Medical Allowance</i>	NOT ELIGIBLE
Counter Signed. FA&AO/SWR/UBL	SR.DFM/MYS S.W.R./MYSORE

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P.500/MYS/PEN/10219
28.12.2018

Date:

P.O.O NO. 0606245449/27074100518**INSTRUCTIONS:**

- 1) The family pension may be paid up to the date of employment or marriage or death or till date of earnings/income more than Rs.9000/- + DR p.m. thereon whichever is earlier.
- 2) The arrears of family pension may be worked out and paid through SB account
- 3) In the event of other than the specified above is eligible for family pension, this PPO may be returned to this office for further process.
- 4) Dearness relief is eligible, as sanctioned by the Govt of India from time to time, including additional pension if any.
- 5) All requisite certificates viz, life/non-marriage/non-employment certificate/income certificate, etc should be obtained from the family pensioner every year before crediting the Pension for the month of November.

Counter signed
FA & CAO/SWR/UBL

Sr. DFM/MYS

Copy to: 1. Kum. Deepashree K.R. C/o Sri Mahadeva, No. 1/A,
Mahadeshwara Temple Road, Kumbara Koppal, Mysore.
2. FA & CAO/SWR/UBL
3. Sr. DPO/MYS"

2. Learned counsel for the petitioner is not present. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No.170/00081/2018

Annexure C-1: Copy of the order dated 17.10.2017 in O.A. No. 955/2016

Annexure C-2: Copy of the representations dated 23.02.2018 and 26.03.2018

Annexure C-3: Copy of the representations dated 17.07.2018, 30.07.2018 and 27.09.2018
